

infrastructural facilities, financial viability, etc., were sent to the University concerned for compliance. Out of these, 47 Universities have submitted their compliance report to the UGC which have been accepted by the Commission. The year-wise break-up is as under:—

Year	No. of Private Universities inspected	Compliance accepted by the UGC
2016	18	13
2017	13	10
2018	18	14
2019	25	10
TOTAL	74	47

New and existing KVs

‡585. SHRI R.K. SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Kendriya Vidyalayas operating in the country at present; and
- (b) the number of Kendriya Vidyalayas planned to be opened in view of the increasing population?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Kendriya Vidyalaya Sangathan (KVS) has informed that at present, 1228 Kendriya Vidyalayas (KVs) are operational, of which 1225 are in the country and 3 abroad.

(b) Opening of KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

‡Original notice of the question was received in Hindi.